

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.428

IA/1871/ND/2024, IA (Liq.)/27/ND/2024 IN IB/111/ND/2023

IN THE MATTER OF:

C B M Industrie Private Limited	...	Applicant
Versus		
Rambo Enterprises Private Limited	...	Respondent

Under Section 9 (IBC)

Order delivered on 05.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (JUDICIAL)

DR. SANJEEV RANJAN,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	
For the Respondent	:	
For the RP	:	Adv. Siddharth Jain, Adv. Shubham Saigal, Adv. Gaurika Sood in IA (Liq.)/27/ND/2024
For the IP	:	Adv. Raj Kumar Soni
For the SBI	:	Mr. Divitiay Kumar AGM

HYBRID HEARING (PHYSICAL & VC)

ORDER

Due to paucity of time, the matter is adjourned to **07.08.2024**.

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)